

construction of production units under Stage-II and the operation of units under Stage-I during the same period.

(e) The Management of the Visakhapatnam Steel Plant has taken steps including engagement of foreign specialists for removal of bottlenecks and stabilisation of the production at the optimum level.

Punnapra-Vayalar Armed Revolt

6431. SHRI MULLAPALLY RAMACHANDRAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Punnapra-Vayalar armed revolt in Kerala has been considered by the Government as part of freedom struggle;

(b) whether any representation has been received by the Government in this regard;

(c) if so, the details thereof; and

(d) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) The issue regarding participation in the Punnapra Vayalar Armed Revolt in Kerala as a part of freedom struggle has been considered several times in the past but the same has not been recognised for the purpose of grant of the Swatantrata Sainik Samman Pension.

(b) No, Sir. However, representations received in the past had been considered and decision communicated.

(c) and (d). Do not arise.

Government Hospitals in U.P.

6432. SHRI ARJUNSINGH YADAV:
SHRI HARI KEWAL PRASAD:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of the Government hospitals located in rural areas of Uttar Pradesh;

(b) the number of hospitals having bed facility for the patients;

(c) whether the Government propose to increase the number of hospitals having the bed facility in the rural areas of Uttar Pradesh, and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) There are 248 Community Health Centres in Uttar Pradesh.

(b) All the Community Health Centres have been provided with bed facilities.

(c) and (d). The Planning Commission has laid down the target of opening of 165 more Community Health Centres and 300 Primary Health Centres during the 8th Five Year Plan period in Uttar Pradesh under the Minimum Needs Programme.

Retirement Age of Doctors

6433. SHRI SUSHIL CHANDRA VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a proposal to raise the retirement age of medical personnel employed in Government medical colleges from 59 years to 60 years;

(b) whether a Committee of Secretaries has recommended 60 years as the retirement age for doctors working in medical colleges and possessing post-graduate qualifications; and

(c) if so, the final decision taken by the

Government in this regard?—

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIB. SHANKARANAND): (a) No, Sir.

(b) The Committee of Secretaries had considered a proposal for raising the retirement age for ail service doctors who are required to have post graduate qualifications.

(c) No decision has been taken in the matter.

Pollution Control Scheme in Plants of Noonmati Refinery

6434. SHRI PROBIN DEKA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Noonmati refinery (Guwahatti) propose to introduce a Pollution Control Scheme in its plants; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). The refinery has full fledged treatment facilities for liquid effluents by way of physical, chemical and biological systems to treat pollutants. To minimise the treated effluent discharge rate, the refinery has embarked upon the control scheme for re-using/recycling the same.

MCH Care Package by ICMR

6435. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Indian Council for Medical Research (ICMR) has formulated a comprehensive material and Child Health (MCH) care package with a focus on high risk pregnant

women for implementation in 90 districts; ..

(b) if so, salient features thereof; and

(c) the time by which it is likely to be implemented?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIB. SHANKARANAND): (a) The Indian Council of Medical Research (ICMR) had conducted a multi-centre study in 1985-90 entitled "Care of mothers and infants with comprehensive MCH care package utilising high risk strategy at Primary Health Centre", in 8 districts of the country.

(b) and (c). The salient suggestions, inter-alia, include training and re-training of health personnel in management of high risk mothers and new born, developing of a feasible referral system and educating the community and mobilising community resources in dealing with such cases which are being implemented under various Family Welfare Programmes.

Children Hospitals in Delhi

6436. DR. K.D. JESWANNI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government of Japan have shown keen interest in providing assistance for the establishment of a state of the art children hospitals in Delhi;

(b) the estimated cost of this project; and

(c) whether this project has been cleared by the Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIB. SHANKARANAND): (a) to (c). The Government have forwarded a project proposal, estimated at about Rs. 1.50 crores, for obtaining Japanese assistance for a childrens Hospital in Delhi.